

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No.758/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th February 2018, 10.30 A.M

Name of the Company	State Bank of India-Vs-Ghotaringa Minerals Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Poonam Keswani, Advocate
for INDIALAW, LLP

2. Dwaipayan Ghosh, Advocate
for INDIALAW, LLP

3. Neha Negi Alam, Advocate
for INDIALAW, LLP

4. Anitha Basu, Advocate

Applicant

[Signature]
09/02/18

[Signature]
9/2/18

[Signature]
9/2/18

1. Arvind Shrivastava

2. Debargha Basu

3. Shaanuk M. Ka

4. Nikita Shrivastava

Advs for

CD

[Signature]
9/2/18

P.T.O.

ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

Heard. Reserved for order.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)